

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING: INDORE

Original Application No.201/01098/2019

Indore, this Tuesday, the 10th day of December, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Bahina Buddhaji, W/o Panjab Rao
 Aged 67 years, C/o Sharan Kumar, Vaishnav
 House No. 16/17, Kaushalya Dham
 Sidhdachalam Colony, Ratlam (MP)

-Applicant

(By Advocate –**Shri C.P.Lashkari**)

V e r s u s

1. Union of India, Represented by
 General Manager, Western Railway,
 Head Quarter Office, Churchgate, Mumbai-400020
2. Divisional Rail Manager, Western Railway,
 Divisional Office, Do Batti Ratlam-457001
3. Dy Financial Advisor & Chief Account Officer
 North-West Railway, Work Shop, Ajmer-305001 - **Respondents**

O R D E R (ORAL)

By Navin Tandon, AM:-

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
 rn

(Navin Tandon)
Administrative Member